>

Title: Regarding situation arising out of reported statement of a Cabinet Minister on the killing of Mumbai ATS Chief in terrorist attack in Mumbai on 26.11.2008.

श्री संतोष गंगवार (बरेली): अध्यक्ष महोदय, जैसा समाचार-पत्रों और मीडिया के माध्यम से सब की समझ में आ रहा है कि डॉ. मनमोहन सरकार के एक मंत्री के द्वारा ऐसा बयान दिया गया, जो वास्तव में दुर्भाग्य की बात है। ...(व्यवधान) इतनी बड़ी तादाद में मुंबई में जो घटनाएं हुई, आतंकवादियों के द्वारा लोग शहीद किए गए और उसमें आपका यह कहना कि यह दिखाई दे रहा है कि इस हत्या में हमारे एटीएस के चीफ श्री करकरे की हत्या में कोई और बात समझ में आती है। वास्तव में यह ऐसा बयान है कि देश के लिए बहुत ही समस्या पैदा करता है। इससे यह भी लगता है कि लोगों के दिमाग में क्या है।

अध्यक्ष महोदय, मेरा आपसे आग्रह है कि कल जब यहां पर शिवसेना के श्री गीते जी बोल रहे थे, तब माननीय मंत्री जी ने कुछ कहा भी था, परन्तु उसका कोई मतलब नहीं है। ...(व्यवधान) एक मंत्री के द्वारा इस तरह के गैर जिम्मेदाराना बयान देना,...(व्यवधान) दुर्भाग्य की बात है।...(व्यवधान)

MR. SPEAKER: I believe he has given his clarification.

...(*Interruptions*)

श्री संतोष गंगवार : इससे देश में समस्या पैदा हो रही है। वास्तव में कितने केजुअल ढंग से इस बात को सरकार के द्वारा लिया जा रहा है। हम चाहेंगे कि प्रधान मंत्री जी सदन में आकर बयान दें। ...(व्यवधान) उस मंत्री के खिलाफ प्रभावी कार्यवाही की जाए, जिससे भविष्य में ऐसी घटना घटित न हो।...(व्यवधान)

अध्यक्ष महोदय: आप बैठिए।

SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, you should request the hon. Prime Minister to come to the House. ...(*Interruptions*)

MR. SPEAKER: The Minister of Parliamentary Affairs has stood up. He represents the Government also. Please take your seats. He wants to say something. आप थोड़ी शांति रखिए। हमने आपको इस मैटर को उठाने दिया, आपने ठीक ढंग से उठाया। मंत्री जी जवाब दे रहे हैं, आप उनकी बात सुनिए।

...(*Interruptions*)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VAYALAR RAVI): Sir the matter is being raised and before I come to the demand of the hon. Prime Minister or whatever it may be; the hon. Prime Minister is in the other House. I will definitely convey the feelings of the hon. Members. But, at the same time, I have to make one point. Today, in the morning newspapers, there is a denial from Shri Antulay, the hon. Minister. He said, I never said so. He said, he has been killed by the terrorist. He said it. ...(*Interruptions*)

MR. SPEAKER: After this, I do not know what is your demand.

...(*Interruptions*)

MR. SPEAKER: Please speak one-by-one.

...(*Interruptions*)

SHRI ANANTH KUMAR : Sir, our demand is very specific. The hon. Prime Minister should come to the House and make a statement about the aforesaid statement made by Shri Antulay. ...(*Interruptions*)

[a3]

Secondly, the hon. Minister should be sacked for the misconduct of a Member of Parliament.â€¦ (*Interruptions*) We also demand one thing. Now, the hon. Minister of Parliamentary Affairs is telling that Shri Antulay has already clarified his Statement. But, unfortunately, his Statement was shown all over the Channels, all over the electronic media....(*Interruptions*)

MR. SPEAKER: Let us hope the clarification will also be aired by all the News Channels.

...(*Interruptions*)

अध्यक्ष महोदय : योगी आदित्यनाथ जी का मैटर है। योगी जी यही बोलना चाहते हैं। उन्हें इस पर बोलने दीजिए। योगी जी,, आपके लीडर आपको नहीं बोलने दे रहे हैं। हम क्या करें।

â€¦(व्यवधान)

SHRI VAYALAR RAVI: The Government will look into what he has said. The Government has to examine it. Definitely, I can assure this House that the Government will respond to the demand of the hon. Members....(*Interruptions*)

MR. SPEAKER: Th Government will respond to it. आपका काम तो हो गया।

â€¦(व्यवधान)

योगी आदित्यनाथ (गोरखपुर) : अध्यक्ष महोदय, कल जब मंत्री जी भाषण दे रहे थे, तो मैं उनकी एक-एक बात को बहुत ध्यान पूर्वक सुन रहा था। उस समय भारत सरकार का एक मंत्री, गैर-जिम्मेदाराना बयान दे रहा था, वह अत्यन्त शर्मनाक है। यह पहली बार नहीं हो रहा है। इससे पहले भी मुम्बई में जब इस प्रकार के विस्फोट हुए थे, सीरियल विस्फोट हुए थे, उस समय भी माननीय मंत्री जी ने इस प्रकार का गैर-जिम्मेदाराना बयान दिया था। वे इस प्रकार के बयान देने के आदी हैं। ...(व्यवधान)

MR. SPEAKER: This is not relevant.

...(*Interruptions*)

योगी आदित्यनाथ : महोदय, हम लोग मांग करना चाहते हैं कि माननीय मंत्री जी, बार-बार जो आतंकवादी घटनाओं के साथ खिलवाड़ कर रहे हैं, उन्हें तुरन्त बर्खास्त किया जाना चाहिए। ...(व्यवधान)

SHRI VAYALAR RAVI: This was not correct....(*Interruptions*)

MR. SPEAKER: A notice of an Adjournment Motion was also given by Shri Basu Deb Acharia. But I have allowed you to raise it once. The same matter cannot be raised again.

...(*Interruptions*)

अध्यक्ष महोदय : योगी जी, आपका मैटर हो गया। अब आप बैठ जाइए। आप मार्गदर्शन कीजिए। यह ठीक नहीं है।

...(व्यवधान)

योगी आदित्यनाथ : अध्यक्ष महोदय, इन्हें बर्खास्त किया जाए *(Interruptions) â€¦ **

MR. SPEAKER: Delete that portion.

...(*Interruptions*)

MR. SPEAKER: I have deleted it. Not only I have deleted it but I also express my strong condemnation for using such a language against another Member in the House. I never permit this.

...(*Interruptions*)

MR. SPEAKER: This is not the way to do it.

...(*Interruptions*)

अध्यक्ष महोदय : शहीदों का कोई अपमान नहीं कर सकता।

â€¦(व्यवधान)

MR. SPEAKER: I respected you. I allowed you an opportunity. You cannot abuse a Member of Parliament like this. He is as much respectful as you are. You cannot do this. You may have your political compulsions but there is a limit to all these things.

...(*Interruptions*)

MR. SPEAKER: We all respect the martyrs. The House has unanimously expressed its view. One or two Members cannot change it.

...(*Interruptions*)

MR. SPEAKER: Please go to your seat. I will not permit it any more.

...(*Interruptions*)

* Not recorded

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): Sir, the freedom of Press is being murdered in Punjab. They are closing down the Channels in Punjab. They are not giving a word to the people of Punjab...(*Interruptions*)

श्री गुरजीत सिंह राणा (जालंधर) : सर, मैं रिगार्डिंग प्रैस बोलना चाहता हूं कि पंजाबी खबरों के चैनल बन्द किए जा रहे हैं। ...(व्यवधान)

अध्यक्ष महोदय : आपने नोटिस नहीं दिया। मेरे पास कोई नोटिस नहीं है। आप इस मामले को कल उठाइए।

â€¦(व्यवधान)

SHRI GURJEET SINGH RANA : It is a very important matter. It is regarding freedom of Press. ...(*Interruptions*)

MR. SPEAKER: There is no notice for this. I have no idea of what it is. I do not know anything about it. You should have met me then. You should have told me and written to me.

...(*Interruptions*)

SHRI GURJEET SINGH RANA : It is regarding freedom of Press....(*Interruptions*)

MR. SPEAKER: So what? What can I do? You may come to me at One of the Clock. I will see it. This is not the way of doing it. You cannot take the House to ransom.